

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2282
ANSWERED ON 14/03/2023

ROADS IDENTIFIED UNDER PMGSY

2282. SHRI GIRISH CHANDRA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of construction of roads under Pradhan Mantri Gram Sadak Yojana (PMGSY) in the State of Uttar Pradesh (UP);
- (b) the steps taken/being taken by the Government to remove the obstacles coming in its way along with the details of the outcome thereof;
- (c) the number of roads identified under the said Yojana during each of the last three years and the current year; and
- (d) the details of the projects identified under the said Yojana, district-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) Since inception till 07.03.2023, 19,416 road works of length 64,634 Km have been constructed under various interventions/ verticals of Pradhan Mantri Gram Sadak Yojana (PMGSY) in the State of Uttar Pradesh.

(b) The progress of implementation of rural roads under PMGSY is regularly reviewed by way of Regional Review Meetings (RRMs), the Performance Review Committee (PRC) Meetings, Pre-Empowered /Empowered Committee Meetings with the States. At District level, the District Development Coordination and Monitoring Committee (DISHA) headed by a Member of Parliament (LS) monitors the implementation of various schemes of Government of India including PMGSY. In addition to this, special review meetings/ monthly review meetings are also held by Secretary/Additional Secretary/Joint Secretaries, Ministry of Rural Development with Chief Secretaries/ Principal Secretaries of the States. In these meetings, hand holding of the State is done and efforts are made to remove the obstacles. As a result, 100% of the works sanctioned under PMGSY-I & II and 70% of the works sanctioned under RCPLWEA have been completed. Under PMGSY-III, 40% of the sanctioned works have been completed, as these works have been sanctioned in recent past. The timeline for completion of RCPLWEA is March, 2023 and for PMGSY-III, it is March, 2025.

(c) In the year 2019-20, the balance 257 km road length was sanctioned to the state out of the target of 7,575 under PMGSY-II, whereas in the year 2020-21 and 2021-22, 18,563 km of road works under PMGSY-III have been sanctioned to the State out of the allocated target of 18,937.5 km.

The details of road works sanctioned under PMGSY (PMGSY-II and PMGSY-III) during the last three years and the current year is given as under :-

Year	No. of Road works sanctioned	Road length sanctioned (in Km)	No. of Bridges sanctioned
2019-20	12	287	11
2020-21	883	6,188	4
2021-22	1,624	12,375	0
2022-23 (as on 07.03.2023)	0	0	0
Total	2,519	18,850	15

(d) The details of the projects sanctioned in the various districts of Uttar Pradesh during the last three years and the current year may be seen at [omms.nic.in>proposals>sanctioned projects](http://omms.nic.in/proposals/sanctioned_projects).
